

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,  
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the 11<sup>th</sup> day of January, 2019

Present:

**Hon'ble Mr. Rakesh Sagar Jain – Member (J)**

**Original Application No. 330/00022/2019**  
(U/S 19 Administrative Tribunals Act, 1985)

Om Kumar Raizada, aged about 63 years  
S/o Late Rajeet Prasad Srivastava  
R/o House No. 645 Subas Nagar  
Post Mughalsarai, District Chandauli.

By Advocates – Shri M. K. Shukla

**VERSUS**

1. Union of India through General Manager, East Central Railway Hazipur.
2. Finance Advisor & Chief Account Officer, East Central Railway, Hazipur.
3. Executive Director (Establishment/General) Ministry of Railway, Railway Board, New Delhi.
4. Senior Divisional Finance Manager, East Central Railway, Mughalsarai.
5. Senior Assistant Finance Advisor (Cash & Pay), Hazipur East Central Railway Patna.
6. Senior Divisional Finance Manager, East Central Railway, DNR, DHN, MGS, SPJ & SEE

.....Respondents.

By Advocate : Shri P. K. Rai

**ORDER**

Shri M. K. Shukla, learned counsel for the applicant, Shri P. K. Rai, learned counsel for the respondents are present.

2. However, looking to the limited prayer sought by the learned counsel for the applicant during course of argument there would be no fruitful purpose to keep pending this O.A.

3. Learned counsel for the applicant submitted that his grievance may be redressed if a direction is given to the respondent No. 2/competent authority to consider and decide the representations dated 02.08.2018 of the applicant by passing a reasoned and speaking order within a period of one month from the date of receipt of certified copy of this order.

4. Accordingly O.A. is disposed of. No order as to costs.

**(RAKESH SAGAR JAIN)  
MEMBER (J)**

/Shashi/